

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/512(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | UCO BANK VS RABIRUN VINIMAY PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr Rishav Banerjee, Advocate] for the Liquidator
Mr Saptarshi Mandal, Advocate

ORDER

1. Ld. Counsel for the Liquidator present.
2. Ld. Counsel for the Liquidator states that an IA is yet to be filed in this matter and therefore, list this matter **on 21.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**